

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-59-2020**

Anju Sanjay Jain

... Petitioner

Versus

Sanjay Suresh Jain

... Respondent

Ms. Asha Desai, Advocate for the Petitioner.

Shri J.P. Supekar, advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 29 October 2020****P.C. :**

Both the parties have filed a written arguments in the contempt case. The petitioner's counsel further contends that the respondent in his written arguments has gone beyond his respective case and has elaborated on extraneous issues. In this regard she wants to file a brief reply.

2. Post the matter on 05.11.2020.

DAMA SESHADRI NAIDU, J.

NH